

Subsidy to Fertilizer Units

1248. SHRI SOBHANADREESHWARA RAO VADDE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the amount of subsidy provided to fertilizer manufacturing units on their fertilizer production; and

(b) the break-up of such subsidy for nitrogen, phosphate and potash fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b). At present, only the manufacturers of straight nitrogenous fertilizers, namely, urea, ammonium sulphate, ammonium chloride and calcium ammonium nitrate are covered under the Retention-Price-cum-Subsidy Scheme. A provision of Rs. 3430 crores (including Rs. 430 crores obtained as supplementary grant) has been made in the Budget for 1993-94 for payment of subsidy to the fertilizer manufacturing units.

Assistance to Kerala

1249. SHRI MULLAPPALLY RAMCHANDRAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government of Kerala has requested the Union Government to increase the Central assistance for its projects during 1993-94 and 1994-95;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c). Yes, Sir. Additional central assistance of Rs. 3.00 crores was given during 1993-94 for the satellite earth station over and above Rs. 361.41 crores (net) allocated for Annual Plan 1993-94. Total (net) assistance allocated for Annual Plan 1994-95 is Rs. 383.20 crores. Total allocations made for Annual Plans 1993-94 and 1994-95 include allocations for Special Problems indicated by the State.

[Translation]

Khadi Producing Institutions

1250. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether the Khadi and Village Industries Commissions has supplied yarn to khadi producing institutions during 1993-94 so far against the sale of khadi by them.

(b) if so, the details of these institutions and the quantum of rebate given to them;

(c) the loan recovered by the Commission from various khadi producing institutions so far;

(d) whether any loan is outstanding against the khadi producing institutions functioning in Delhi;

(e) if so, the details thereof; and

(f) the steps taken to recover the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) The loans recovered by KVIC from Khadi institutions and State Boards during the last three years are as follows:

		(Rs. in lakhs)
Year		Amount
1990-91	—	567.96
1991-92	—	338.87
1992-93	—	129.91

(d) to (e). The details of loan outstanding against khadi institutions and Khadi Board in Delhi State are as follows;

		(Rs. in lakhs)
Name of the Institution		Loan outstanding
Adarsh Gramodyog Samiti		20.44
Bharatiya Adimjati Sevak Sangh		4.97
Delhi Gandhi Smarak Nidhi		0.39
Hagtakalu Kutir Harg Rani		7.34
Janata Gramodyog Samiti		24.39

Name of the Institution	Loan outstanding
Khadi Samiti	30.49
Khadi Ashram	45.53
Shri Gandhi Ashram	54.70
Central Social Welfare Board	0.24
Delhi KVI Board	0.41

(f) Out of the total loans outstanding against institutions, more than 90% comprises of the Working funds and the balance is Capital expenditure loan. The institutions are allowed to retain the Working funds till they maintain the level of production. The details of overdue loans have been worked out and computerised by KVIC and its State/Regional Directors have been asked to recover the overdue loans from outgoing funds.

[English]

Working of KVIC

1251. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state the steps taken by the Government to make the working of the Khadi and Village Industries Commission more result-oriented and productive?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): There have been continuous efforts to improve the functioning of Khadi and Village Industries Commission. Balwant Rai Mehta